

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/16/2024
NAME OF THE COMPANY	Kakatiya Pipes & Infra Pvt Ltd
NAME OF THE PETITIONER(S)	Rishabh Triexim LLP
NAME OF THE RESPONDENT(S)	Kakatiya Pipes & Infra Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr. Amir Bavani for the Operational Creditor.
Ld. Counsel Mr. Y. Suryanarayana for the Corporate Debtor.

One more opportunity is granted for filing Vakalath and Counter. For filing Vakalath and Counter, **matter is adjourned to 31.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)